





%

1. On the second call learned arguing counsel for the defendant is not there.

List for hearing on 30th October, 2019. 2.

MUKTA GUPTA, J.

OCTOBER 10, 2019 'ga'

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 05/06/2025 at 01:58:53